

Annexure-3

Name of the corporate debtor: Vij Agro-Exports Private Limited; Date of commencement of CIRP:16.06.2021 (Order served to IRP dated 16.06.2021); List of creditors as on:10.03.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India	23.06.2021	1,162,341,319.00	1,162,341,319.00	Cash Credit , NBHC	19,36,53,610.90	1,162,341,319.00	NO	100.00%	-	-	-	-	Since the books of accounts have not been provided by the Corporate Debtor to the Resolution Professional, the amount of claim is verified as per the documents provided by the claimant.
TOTAL			1,162,341,319.00	1,162,341,319.00		1,162,341,319.00	1,162,341,319.00		100.00%					